

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/11/4865/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri M.Narayan,
District and Sessions Judge,
Sivasagar.

Dated Guwahati the 5th October, 2021

Sub: **Civil vacation.**

Ref:- Your letter No.DJSV/STDR/F-57/2021/4136 dtd 01.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 09.10.2021 till the evening of 24.10.2021**, as prayed for.

The Additional District and Sessions Judge, FTC, Sivasagar and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-51/11/4866/A dated 5.10.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)